

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH**

Contempt Petition No.64/2005

In

Original Application No.609/2002.

This the day of 18TH November 2005

HON'BLE SHRI JUSTICE R.K. BATTI, VICE CHAIRMAN.

HON'BLE SHRI S.P. ARYA, MEMBER (A)

1. Ram Kripal, aged about 41 years, son of Sri Chhiti Lai, Resident of Village-Bawatpur, Post-Dhanlkhera, Distt. Unnao.
2. Ravindra Shankar, aged about 43 years, son of Sri Devi Prasad, Resident of Village and Post Bara, Distt. Unnao.
3. Kaptan Singh Salngar, aged about 44 years, son of Sri Vishram Singh, Resident of Village and Post-Magarwara, Distt. Unnao.
4. Ram Swaroop, aged about 45 years, son of Sri Raja Ram, Resident of Village and Post-Safipur, Distt. Unnao.
5. Lal Bhadur, aged about 53 years, son of Sri Ram Prakash, Post-Ajgain, Distt. Unnao.
6. Mool Chandra Singh, aged about 53 years, son of Sri Fateh Singh, Resident of Village and Post Mohan, Mohalla Akbari Gate, Distt. Unnao.
7. Ram Kumar, aged about 53 years, son of Sri Baldeo, Resident of Village Morawan, Mohalla Kayasthan, Distt. Unnao.
8. Devi Prasad, aged about 52 years, son of Sri Badaloo Prasad, Resident of Village and Post Beegapur, Distt. Unnao.

...Applicants.

By Advocate: Shri B.S. Yadav.

Versus.

1. Sri V.B. Chaubey, Superintendent of Post Offices (M) Division-Kanpur-1 208001.
2. Smt. Neelam Srivastava, Post Master, General Utter Pradesh Circle, Kanpur.

3. Sri Avadesh Kumar Srivastava, Post Master Distt. Unnao.

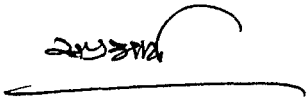
...Respondents.

By Advocate: Shri S.P. Singh.

ORDER (Oral)

BY HON'BLE SHRI JUSTICE R.K. BATTÀ, VICE CHAIRMAN.

1. Heard the learned counsel appearing on both the sides.
Learned counsel for respondents has filed reply enclosing an order passed in compliance of the orders of this Tribunal. The said order is at Annexure-1 at pages 8 and 9. In view of this nothing survives in this application and hence, the C.C.P. is dismissed. Incase, the applicant has any grievance by the order passed by the authority, the applicant may seek remedy in accordance with Law.


(S.P. ARYA)
MEMBER (A)


(R.K. BATTÀ)
VICE CHAIRMAN

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